

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 8088/2015

ATUL KUMAR GUPTA & ANR.

Appellant(s)

VERSUS

AMIT MOHAN MITTAL & ANR.

Respondent(s)

Date : 05-07-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Amit Wadhwa, Adv.
Mr. Amit Kumar Srivastava, Adv.
Dr. Vinod Kumar Tewari, AOR

For Respondent(s) Mr. Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service is complete. Ld. Counsel for the parties have failed to file the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

RAJESH KUMAR GOEL
Registrar

MG